

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF SEPTEMBER 2024**

Sl. No.	Nature	Opening balance as on 01.09.2024	Inst./Registration (Fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Converted Cases	Total Institution	Backlog Disposal Cases/Converted cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 30.09.2024	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	38	0	4		4			2	2	40	2
2	WA	220	80			80			88	88	212	
3	WPC	11287	543	11		554	7		858	865	10976	315
4	WPL	1207	8	1		9	1		15	16	1200	11
5	WPS	17257	866	24		890	14		1258	1272	16875	339
6	WPT	785	21			21			63	63	743	14
7	WPCR	90	51	1		52			61	61	81	1
8	WPPIL	120	14			14	1		11	12	122	
9	WP 227	1833	120	2		122	2		138	140	1815	11
10	WPHC	2	6			6			6	6	2	
A	TOTAL (1 to 10)	32839	1709	43	0	1752	25	0	2500	2525	32066	693
1	FA	3048	16	3		19	1		59	60	3007	53
2	FAM	265	0			0			12	12	253	8
3	FA(MAT)	695	34	2		36			16	16	715	
4	SA	6301	61	6		67	1		58	59	6309	41
5	MA	444	16			16	1		21	22	438	3
2	MAC	9964	173	9		182	1		243	244	9902	168
7	CR	235	20			20			19	19	236	3
8	MCC	515	106	3		109	2		102	104	520	2
9	COMP APPEAL	3	0			0				0	3	
10	COMP PET	14	0			0			1	1	13	1
11	EP	13	0			0			1	1	12	
12	TPC	71	21			21			19	19	73	
13	CONT	781	144			144	1		195	196	729	
14	ITA	0	0			0				0	0	
15	ARBA	257	2			2			3	3	256	1
16	ARBAP	14	2			2			1	1	15	
17	ARBR	27	6	3		9			6	6	30	
18	TAXC	461	3	1		4	5		35	40	425	
19	REVP	160	32			32			22	22	170	
20	CVLREF	0	0			0				0	0	
B	TOTAL (1 to 19)	23268	636	27	0	663	12	0	813	825	23106	280
TOTAL (A+B)		56107	2345	70	0	2415	37	0	3313	3350	55172	973
MAIN CRIMINAL CASES												
1	CRREF	2				0				0	2	
2	CRA	15172	165	2		167			409	409	14930	189
3	CRR	5904	100			100	3		216	219	5785	145
4	MCRC	638	690			690	3		632	635	693	
5	MCRCA u/s 482 B.N.S.S.	50	132			132			140	140	42	
6	CONTR	1	1			1				0	2	
7	CRMP	4588	295	10		305	22		488	510	4383	38
8	TPCR	15	1			1			6	6	10	
9	ACQA	3789	160	6		166			102	102	3853	46
C	TOTAL (1 to 9)	30159	1544	18	0	1562	28	0	1993	2021	29700	418
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		86266	3889	88	0	3977	65	0	5306	5371	84872	1391
PENDENCY INCREASE/ DECREASE		86266	DECREASE (-1394)								84872	

Over 5 Years Pendency as on 01.09.2024	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Tendency as on 30.09.2024	Over 5 Years Decrease Pendency during the month
26523	42	1391	25174	-1349

(K. VINOD KUJUR)
REGISTRAR (JUDICIAL)